

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SIGNALX RESEARCH PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	SIGNALX RESEARCH PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12 April 2022
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES - BANGALORE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U67100KA2022PTC159986
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2nd Floor, Prestige Pinnacle No. 113, Koramangala Industrial Layout, Bangalore, Bengaluru, Karnataka, India, 560095
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	13 July 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANAGHA ANASINGARAJU ADDRESS: 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 020-25466265/25461561 REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732

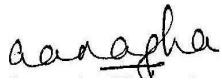
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12 August 2024
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Notice is hereby given that Signalx Research Private Limited has commenced voluntary liquidation on 13 July 2024.

The stakeholders of Signalx Research Private Limited are hereby called upon to submit a proof of their claims, on or before 12 August 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anagha Anasingaraju
Liquidator

Date: 15 July 2024
Place: Pune